

exempted establishments are required to pay the interest at the same rate as declared by the Government for unexempted establishments.

(c) The company is exempted since 1.11.1952. The revised conditions of exemption have not been made applicable to them as yet. Nevertheless, the EPF authorities are reported to have taken up the matter with the Company.

**Production of Zinc, Lead, Copper and Nickel**

4230. SHRI SALEEM I. SHERVANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the details of the new sources explored and tapped for mining zinc, lead, copper and nickel; and

(b) the production of these metals in the country based of Indian ore concentrates during the last 5 years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) : (a) and (b). Information is being collected and will be laid on the table of the House.

**Installed Capacity of Non-Ferrous Alloys Semis**

4231. SHRI SALEEM I. SHERVANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the total unit-wise installed capacity of non-ferrous alloys Semis (brass sheets,

strips and coils) in the country and the location thereof;

(b) the number of letters of intent issued for this commodity during the last 5 years with capacity;

(c) the number of letter of intent that have materialised and the number of those which lapsed with their capacity during the last 5 years;

(d) the steps proposed to meet the increasing demand; and

(e) whether there is any scope of creation of further capacity to meet the gap between availability and demand ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) : (a) A statement is given below.

(b) and (c). During the last 5 years, 19 letters of intent for a total capacity of 47,000 tonnes per annum (tpa) have been issued for copper and copper alloy sheets, strips and foils. Out of these, 6 letters of intent which account for a total capacity of 8,500 tpa have been converted into industrial licence; 12 letters of intent accounting for a total capacity of 35,500 tpa have lapsed. The remaining one letter of intent for a capacity of 3000 tpa is still valid.

(d) and (e). The existing installed capacity is expected to cover the requirements of the country.

**Statement**

Sl. No.	Name of the unit	Location	Installed Capacity (Tonnes per an.)
1	2	3	4
1.	M/s. Agarwal Metal Works Ltd.	Rewari	1800